NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1269/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES:

Karam Chand Thapar & Bros (Coal Sales) Ltd.

V/s.

Gandhar Oil Refinery India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Charles Design Adv for Respons

S. Srivasfam Adv for DC

ORDER

CP No.1269 / I&BP/NCLT/MB/MAH/2017

At request of the petitioner Counsel, list this matter on 25.9.2017, for filing withdrawal memo.

Sd/-

Sd/-

V. NALLASENAPATHY Member (Technical) B.S.V. PRAKASH KUMAR Member (Judicial)